

National Company Law Tribunal

Allahabad Bench

C.P. No.01/ND/2012

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

NAME OF THE COMPANY: Kaila Devi Real E-State Pvt. Ltd.

SECTION OF THE COMPANIES ACT:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>
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Signature

1.

C.P. No. 01/ND/2012

The case is taken up today for hearing seeking some information from both parties, which may be relevant for disposal of the present Company Petition.

Therefore, the case is fixed for further hearing

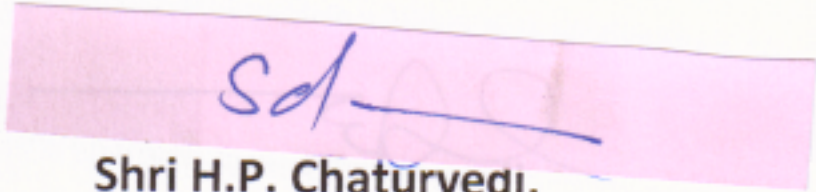
The matter to be listed on 14th December, 2017.

Date: 12.12.2017

Typed By;

Jyoti

Stenographer


Shri H.P. Chaturvedi,
Member (Judicial)